

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins.) No. 83 of 2020**

**&**

**I.A. No. 1372 of 2020**

**In the matter of:**

**P. Varadarajan & Ors.**

**....Appellants**

**Vs.**

**A Jawahar Palaniappan & Anr.**

**....Respondent**

**Present**

**For Appellant: Mr. SN Mookherjee, Sr. Advocate along with Ms. Pooja M. Saigal, for A-1,2 & 4.**

**Mr. Dhruva Mukherjee, Sr. Advocate along with Mr. Kumar Anurag Singh, Mr. Shantanu Chaturvedi, Mr. Amit Kumar Yadav & Mr. Anshul Bajaj.**

**For Respondent: Mr. Arun Kathpalia, Sr. Advocate along with Mr. Utkarsh Joshi, for R-2.**

**Mr. Aditya Verma, for R-1 & 2.**

**Mr. T.K. Bhaskar, Advocate.**

**ORDER**

**(Virtual Mode)**

**08.04.2021:** Heard Learned Counsel for the Appellant in Interlocutory Application No. 1372 of 2020 filed in Company Appeal (AT) (Ins.) No. 83 of 2020.

Learned Counsel for the Respondent are present.

Further arguments will be heard on behalf of Learned Counsel for the Appellant on next date of hearing.

List this matter for '**Hearing**' on **22<sup>nd</sup> April, 2021** at **2:00 P.M.**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Ms. Shreesha Merla]  
Member (Technical)**